

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Civil Appeal No(s). 3928-3929/2024

POWER GRID CORPORATION OF INDIA LTD

Appellant(s)

VERSUS

M/S UNIVERSAL TRADERS & ORS.

Respondent(s)

WITH

C.A. No. 3930-3931/2024 (III-A)

(FOR)

Date : 15-05-2024 These appeals were called on for hearing today.

For Appellant(s)

Mr. Ashwarya Sinha, AOR
Ms. Surbhi Kumari, Adv.
Ms. Priyanka Sinha, Adv.
Mr. Aditya Malhotra, Adv.
Mr. Abhishek Mishra, Adv.
Mr. Govind Rishi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

In both the matters numbered above, service is complete.

The matter being complete in all respects, the same be processed for listing before the Hon'ble Court, as per rules.

PRADIP Y. LADEKAR
Registrar

MG